

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 19 of 2020

IN THE MATTER OF:

Chander Verma

...Appellant

Vs.

Continental Construction Ltd. & Ors.

...Respondents

Present:-

**For Appellant: Mr. Jeevesh Nagrath and Mr Prabhat Kumar Rai,
Advocates**

**For Respondent: Mr. Saurabh Kalia and Mr. Vardaan Bajaj, Advocate for
R-2&3**

**Mr. Ashim Vachher and Vaibhav Dabas, Advocates for
R-4**

Mr. Swapnil Gupta, Advocate for R-5

ORDER
(Virtual Mode)

08.01.2021 Heard Learned Counsel for the Appellant. Due to paucity of time the argument is inconclusive.

Let the matter be listed as **Part-Heard** on **20th January, 2021**.

Interim order will continue till next date.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

SC/md.